

COURT NO. 15**THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA****To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(NOTE: NO MENTIONS WILL BE ALLOWED IN THE MATTERS OF SPECIALLY IDENTIFIED CASES)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (A P S E B)</u>					
1	WP/18689/2026 IA 1/2026 Direction Petition	SRINIVASA COTTON AND OIL MILLS PVT LTD Vs STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR ENERGY V V SATISH	GUNTUR
2	WP/19179/2026 IA 1/2026 Stay Petition	BANAM NOOKARAJU Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR ENERGY GP FOR SOCIAL WELFARE	VIZIANAGARAM
3	WP/19829/2026 IA 1/2026 Suspension Petition	MOHAMMAD MUSHA Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION COMPANY LIMITED	TANDASA RADHA RANI		VISAKHAPATNAM
4	WP/19854/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	N. RAMESH Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	GP FOR ENERGY	CHITTOOR
5	WP/19875/2026 IA 1/2026 Direction Petition	S. DHANALAKSHMI Vs THE STATE OF ANDHRA PRADESH	T C KRISHNAN	GP FOR ENERGY GP FOR REVENUE	CHITTOOR
6	WP/19965/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	M/S. DR. REDDYS LABORATORIES LIMITED Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	VISAKHAPATNAM
7	WP/20008/2026 IA 1/2026 Direction Petition	VALIUM MURALIKRISHNA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR ENERGY GP FOR REVENUE	PRAKASAM
<u>ADMISSION (MINES AND INDUSTRIES)</u>					
8	WP/19993/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition	M/S BHAGYA REKHA STONE CRUSHERS Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	GP FOR MINES AND GEOLOGY GP FOR HOME GP FOR REVENUE	KRISHNA
<u>FOR ADMISSION (CRP MATTERS)</u>					
9	CRP/2011/2026 (EP/61/2022) IA 1/2026 Stay Petition	GAVINI SRINIVASA RAO Vs CHIPPALAPALLI CHALLAPALLI SRINIVASA YADAV	NAGA PRAVEEN VANKAYALAPATI		PRAKASAM
10	CRP/2012/2026 (OS/4/2022) IA 1/2026 Stay Petition	TOKALA HARI BABU Vs BODAVULA LAKSHMI NARAYANA	MADHU SUDANA SAI RAM ASADI		PRAKASAM

COURT NO. 15**THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA****To be Heard on Tuesday The 21st day of July 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR BEING MENTIONED</u>					
11	IA/1/2026 For Being Mentioned CRP/3005/2025	KODURI RAJA RAVINDRA BABU Vs JALADI SATHI SULOCHANA	SIRAM JASWANTH	INAKOLLU VENKATESWARLU INAKOLLU VENKATESWARLU SR-APP by m/s.Inakollu Venkateswarlu (adv).	PRAKASAM
<u>FOR APPEARANCE</u>					
12	CC/2093/2023 (WP/4525/2023) IA 1/2025 Direction Petition	DR. BURLA SUNITHA VENKATA SESHAMAMBA Vs DR.Y.RADHA RANI	KISHORE KUMAR.A	S PRANATHI ORDER DATED 19/06/2026 RR 2 AND 3 ORDER SENT THROUGH SPECIAL MESSENGER ON 19/06/2026 ARE NOT YET RETURNED	GUNTUR
<u>FOR COMPLIANCE</u>					
13	CC/1894/2024 (WP/9840/2023) CC/1895/2024 CC/2055/2024	.K.Y.DIWAKAR BABU Vs SRI V VASUDEVA RAO IAS	P V V SATYANARAYANA	K BHEEMA RAO NAGARAJU NAGURU SPL C FOR NREGS(M S R CHANDRA MURTHY) M S R CHANDRA MURTHY VADAPALLI RAMESH G RAJU	YSR KADAPA
14	CC/1895/2024 (WP/9840/2023) IA 1/2024 Dispense with Petition IA 2/2024 Dispense with Petition	V DEVI VARA PRASAD Vs SRI V VASUDEVA RAO IAS	P V V SATYANARAYANA	K BHEEMA RAO NAGARAJU NAGURU SPL C FOR NREGS(M S R CHANDRA MURTHY) M S R CHANDRA MURTHY VADAPALLI RAMESH G RAJU	VISAKHAPATNAM
15	CC/2055/2024 (WP/10131/2023) IA 1/2024 Dispense with Petition	CHITTIMURI RAJENDRA BABU Vs B.RAJASEKHAR I.A.S.	P V V SATYANARAYANA GP FOR FINANCE PLANNING	VADAPALLI RAMESH NAGARAJU NAGURU SPL C FOR NREGS(M S R CHANDRA MURTHY) M S R CHANDRA MURTHY K BHEEMA RAO	EAST GODAVARI
16	CC/4772/2024 (WP/15619/2023) IA 1/2025 Dispense with Petition IA 4/2026 Implead Petition	KPC PRAOJECTS LTD Vs KANTILAL DANDE	PALEM LAKSHMI PRIYA	Y BALAJI SAI RAM KUMAR VONGALA	KURNOOL
17	CC/919/2025 (WP/1702/2023)	KOUSHIK GROUP Vs PEEYUSH KUMAR IAS	P KAMLAKAR	RAMA RAO KOCHIRI KALYAN CHAKRAVARTHY R MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) PRASANTHI GUDE SULTANA SHAIK	KRISHNA
18	CC/1144/2025 (WP/31578/2023) CC/1154/2025 CC/1215/2025	SREEDHAR ENGINEERING WORKS Vs G. SAI PRASAD IAS	AKKEM SRIHARIVIRAT	SOMA RAJU YELISETTI	SPS NELLORE
19	CC/1154/2025 (WP/31546/2023)	M/S SREEDHAR ENGINEERING WORKS Vs SRI. G. SAI PRASAD I.A.S	AKKEM SRIHARIVIRAT	RAMAKRISHNA PATIVADA	SPS NELLORE
20	CC/1215/2025 (WP/31045/2023)	M/S SREEDHAR ENGINEERING WORKS Vs G. SAI PRASAD IAS	AKKEM SRIHARIVIRAT	SOMA RAJU YELISETTI	SPS NELLORE

21	CC/1156/2025 (WP/31547/2023)	M/S SREEDHAR ENGINEERING WORKS Vs SRI. G. SAI PRASAD I.A.S	AKKEM SRIHARIVIRAT	NAGARAJU NAGURU RR 3 AND 6 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON). R 5 NOTICE SERVED	SPS NELLORE
22	CC/2698/2025 (WP/16795/2025) IA 1/2025 Dispense with Petition	KOSIREDDY GANESWARA RAO Vs MORUKURTI SATYANARAYANA	M CHALAPATHI	SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	EAST GODAVARI
23	CC/732/2026 (WP/14557/2025)	THE HABITATION WORKS COMMITTEE OF P. NAIDUPALEM (GP) OF CHIMAKURTHY (M) Vs SHASHI BHUSHAN KUMAR	SASANKA BHUVANAGIRI	RAMA RAO KOCHIRI NAGARAJU PULLAGURA RR 6 AND 7 NOTICE SERVED	PRAKASAM
24	CC/1682/2026 (WP/7238/2026)	ANDHRA PRADESH JUDO ASSOCIATION Vs PANKAJ NAQVI	P SARASWATHI	RR 1 AND 2 NOTICE SERVED	CHITTOOR

FOR ORDERS

25	CC/3152/2024 (WP/41836/2022) CC/766/2024 CC/3304/2024 CC/3869/2024 CC/3894/2024 CC/3932/2024 CC/3936/2024 CC/4075/2024 CC/4398/2024 CC/4449/2023	GUNTUKUVIRUPAKSHAM URALI PRASAD Vs SRI M.TIRUMALA KRISHNA BABU	CH NAGA MEHAR BABA	SUSHMA YAGANTI KIRTHI TEJA KONDAVEETI	SRIKAKULAM
26	CC/4449/2023 (WP/40127/2022)	PONNEKANTI NAGESWARA RAO Vs M TIRUMALA KRISHNA BABUI.A.S	CH NAGA MEHAR BABA	VADAPALLI RAMESH KIRTHI TEJA KONDAVEETI	GUNTUR
27	CC/766/2024 (WP/25907/2023)	LAVUDA VENKATA SWAMY Vs SRI M TIRUMALA KRISHNA BABU	CH NAGA MEHAR BABA	VADAPALLI RAMESH	EAST GODAVARI
28	CC/3304/2024 (WP/20452/2023) IA 1/2025 Dispense with Petition	ILLA SRINIVAS Vs SRI M.TIRUMALA KRISHNA BABU	CH NAGA MEHAR BABA	SUSHMA YAGANTI	WEST GODAVARI
29	CC/3869/2024 (WP/4440/2023)	BETHACHINNAYYA Vs M.KRISHNABABU	V V PRABHAKARA RAO	M DELHI BABU KIRTHI TEJA KONDAVEETI AKULA VENKATA SAI JAGADEESH R V S N VARMA	EAST GODAVARI
30	CC/3894/2024 (WP/2900/2023)	CHILAKAPATI SRIDAR Vs SRI M.TIRUMALA KRISHNA BABU	CH NAGA MEHAR BABA	KIRTHI TEJA KONDAVEETI M DELHI BABU AKULA VENKATA SAI JAGADEESH R V S N VARMA	EAST GODAVARI
31	CC/3932/2024 (WP/3040/2023)	DONDUBOINA NAGA RAJU Vs SRI M TIRUMALA KRISHNA BABU	CH NAGA MEHAR BABA	KIRTHI TEJA KONDAVEETI M DELHI BABU AKULA VENKATA SAI JAGADEESH R V S N VARMA	EAST GODAVARI
32	CC/3936/2024 (WP/39424/2022)	DANGETI VENKATA RAMANA Vs SRI M TIRUMALA KRISHNA BABU	CH NAGA MEHAR BABA	KIRTHI TEJA KONDAVEETI AKULA VENKATA SAI JAGADEESH R V S N VARMA	EAST GODAVARI

33	CC/4075/2024 (WP/5042/2023)	BATHINA PRASAD RAO Vs M. KRISHNABABU	V V PRABHAKARA RAO	M DELHI BABU KIRTHI TEJA KONDAVEETI AKULA VENKATA SAI JAGADEESH R V S N VARMA	EAST GODAVARI
34	CC/4398/2024 (WP/6826/2023)	PENKEY VEERA BABU Vs SRI M. TIRUMALA KRISHNA BABU	CH NAGA MEHAR BABA	KIRTHI TEJA KONDAVEETI M DELHI BABU AKULA VENKATA SAI JAGADEESH R V S N VARMA	EAST GODAVARI

FOR ADMISSION

35	CC/6772/2023 (WP/14397/2016) IA 1/2024 Miscellaneous Petition CC/2737/2023 CC/2747/2023 CC/4259/2023 CC/6683/2023	E SUBRAHMANYAM Vs SRI B SREEDHAR IAS	P RAVI SHANKER	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
36	CC/2737/2023 (WP/23405/2015) IA 1/2024 Miscellaneous Petition	I.NAGESHWAR REDDY Vs SRI.B.SREEDHAR IAS	P RAVI SHANKER	. K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
37	CC/2747/2023 (WP/24942/2015) IA 1/2024 Miscellaneous Petition	KARNATI (GANGAVARAPU) RADHIKA Vs SRI B.SREEDHAR IAS	P RAVI SHANKER	. K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
38	CC/4259/2023 (WP/474/2015) IA 1/2023 Additional Material Petition IA 2/2024 Recall Petition IA 3/2024 Additional Material Petition IA 1/2026 Miscellaneous Petition	L.PADMAVATI Vs SMT.Y.SRI LAKSHMI IAS	G V SHIVAJI	K RAGHAVA CHARYULU K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
39	CC/6683/2023 (WP/1656/2015) IA 1/2024 Miscellaneous Petition	K CHINNA MASTHAN BABU Vs B SREEDHAR	P RAVI SHANKER	. K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
40	CC/4682/2024 (WP/2775/2024)	BANDI MODINSAA Vs M A RAMESH	U RAMANJANEYULU	KALYAN C R	KURNOOL
41	CC/27/2025 (WP/14312/2024) WP/14312/2024	A SANKARA RAO Vs SRI KANTHILALA DANDE IAS	RAYUDU SUDHA	Y BALAJI	VISAKHAPATNAM
42	WP/14312/2024 IA 1/2024 Direction Petition IA 1/2025 Review Petition	A SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	RAYUDU SUDHA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	-
43	CC/2278/2025 (WP/18965/2025) IA 1/2026 Implead Petition	KONDAPALLI PUTRA RAO Vs SRI. VEGULLA VENKATA RAMAN	SHAIK MEERAVALI	Y KOTESWARA RAO N SRIHARI	EAST GODAVARI
44	CC/2632/2025 (WP/6778/2025)	PEELA VIJAYA SURYA PRAKASH RAO Vs G JAYA LAKSHMI IAS	LALAM SYAMANTHA	NAGARAJU PULLAGURA DIVYA PRASAD	VISAKHAPATNAM
45	CC/2845/2025 (WP/8796/2025)	GOLLAMANDALA VENKATA RAMANA Vs G.N.G. RAMADASU	NAGENDRA BABU PARAGATI	K M KRISHNA REDDY	YSR KADAPA

46	CC/2988/2025 (WP/1112/2025)	LALAM APPALA NAIDU Vs G JAYALAKSHMI IAS	GANIPAY SUNEEL KUMAR	K M KRISHNA REDDY SANTHI CHANDRA SC For APIIC	VISAKHAPATNAM
47	CC/3412/2025 (WP/9393/2025)	KAMPALLI VENKATESWARLU Vs KAMPALLI BALAYYA	CH B R P SEKHAR	KANAKALA DEVI PRASANNAKUMAR	ANANTAPUR
48	CC/3653/2025 (WP/5825/2024)	DANTULURU MAMATHA Vs SRI VINOD KUMAR	V V SATISH	J DILEEP KUMAR Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR
49	CC/149/2026 (WP/6873/2025)	SITTERI RAJENDRA Vs G. JAYALAKSHMI IAS	D KODANDARAMI REDDY	SUSHMA YAGANTI NAGARAJU PULLAGURA	YSR KADAPA
50	CC/159/2026 (WP/26998/2025) IA 1/2026 Dispense with Petition	SMT KUCHI BUJJAMMA Vs SHAIK MUDAHAR	K PALLAVI	Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats A JAYANTHI	SPS NELLORE
51	CC/166/2026 (WP/26656/2024)	MS SRINIVASA CONSTRUCTIONS Vs SHASHIBHUSHAN KUMAR IAS	DASARI S V V S V PRASAD	RAMA RAO KOCHIRI NAGARAJU PULLAGURA	ANANTAPUR
52	CC/278/2026 (WP/15856/2025)	J SUDHAKAR REDDY Vs SHRI SHASHI BHUSHAN KUMAR IAS	KOMARA PRUDHVI RAJ	NAGARAJU NAGURU RR 1, 3 TO 6 NOTICE SERVED	SPS NELLORE
53	CC/605/2026 (WP/15690/2025)	BASALA SIVA RAMAKRISHNA Vs PEEYUSH KUMAR IAS	SASANKA BHUVANAGIRI	RAMA RAO KOCHIRI Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats R 2 NOTICE SERVED	GUNTUR
54	CC/689/2026 (WP/14627/2025)	THE HABITATION WORKS COMMITTEE Vs SHASHI BHUSHAN KUMAR	SASANKA BHUVANAGIRI	RAMA RAO KOCHIRI	PRAKASAM
55	CC/1058/2026 (WP/17982/2025)	GADDAM YESAMMA Vs NUNNA RAJESH	V R MAHESWARA RAO PALETI	K M KRISHNA REDDY	PRAKASAM
56	CC/1066/2026 (WP/15972/2025) IA 1/2026 Condone Delay in Rep	GOTHULA SUBBULU Vs SANA SRINIVASA REDDY	SAI GANGADHAR CHAMARTY	SUSHMA YAGANTI	SPS NELLORE
57	CC/1799/2026 (WP/1369/2025) IA 1/2026 Direction Petition	ALLURI MOHANA VENKATA VARA PRASAD RAJU Vs G. SAI PRASAD IAS	CH C KRISHNA REDDY	SUSHMA YAGANTI NAGARAJU PULLAGURA	SPS NELLORE
58	CC/1819/2026 (WP/11468/2025)	BRAHMADEVA KESAVA RAO Vs SRI S RAMSUNDAR REDDY IAS	KANAKALA DEVI PRASANNAKUMAR	RR 1 TO 4 NOTICE SERVED	VIZIANAGARAM
59	CC/2443/2026 (WP/9794/2025)	CHINNARAPU GARI VENKATA SUBBA REDDY Vs D. NAGA JYOTHI	P RAJASEKHAR		YSR KADAPA

60	CC/2517/2026 (WP/13238/2025)	YESURU NARASAMMA Vs SMT. SPANDANA	K VENKATA SUBBAIAH		YSR KADAPA
INTERLOCUTORY					
61	CC/26371/2026/ (Filing No.) IA 1/2026 Leave Petition	TEEGALA SRIDHAR Vs G ROOP KUMAR	Y.LATCHANNA		EAST GODAVARI
FOR HEARING					
62	CC/1027/2023 (WP/32283/2022)	SRI V.DESAIAH NAIDU Vs SRI S.S. RAWAT IAS.	KISHORE KUMAR.A	G V S KISHORE KUMAR NAGARAJU PULLAGURA S PRANATHI	KRISHNA
63	CC/3662/2023 (WP/19616/2021) IA 1/2026 Implead Petition	DR.L.JEYABAL Vs DR.A.RAVI	SODUM ANVESHA	R CHANDRA REDDY IA NO:1/2026 NOTICE ORDER DATED 16/06/2026 RR 3 AND 4 NOTICE SENT THROUGH SPEED POST ON 02/07/2026 ARE NOT YET RETURNED	CHITTOOR
64	CC/4613/2023 (WP/6813/2023) CC/3767/2022 WP/6813/2023 WP/16020/2021	G. RAVI KUMAR Vs SRI PRAVEEN PRAKASH	G KALPANA JYOTHIRMAI	V K NAIDU G V S KISHORE KUMAR	WEST GODAVARI
65	WP/16020/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition IA 1/2022 Vacate Stay Petition	G RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	G KALPANA JYOTHIRMAI	GP FOR SERVICES III GP FOR FINANCE PLANNING GP FOR SERVICES I GP FOR SERVICES I (AP)	WEST GODAVARI
66	CC/3767/2022 (WP/16020/2021) IA 1/2023 Implead Petition	G. RAVI KUMAR Vs SMT. C.V. RENUKA	G KALPANA JYOTHIRMAI	V K NAIDU G V S KISHORE KUMAR K KOUTILYA	VISAKHAPATNAM
67	WP/6813/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition	G RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	G KALPANA JYOTHIRMAI	GP FOR SERVICES III GP FOR SERVICES I K JYOTHI PRASAD	WEST GODAVARI
68	CC/1221/2024 (WP/18769/2023) IA 1/2025 Implead Petition CC/972/2024 CC/982/2024	PSR CONSTRUCTIONS Vs SRI SHASHIBHUSHAN KUMARIAS	VENKAT SAIENDRA G	S SIVA KUMARI NAGARAJU PULLAGURA SOMA RAJU YELISETTI RR 2 TO 4 NOTICE SERVED RR 8 AND 9 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR
69	CC/972/2024 (WP/18796/2023) IA 1/2024 Dispense with Petition IA 1/2025 Implead Petition	PSR CONSTRUCTIONS Vs SRI SHASHI BHUSHAN KUMAR IAS	VENKAT SAIENDRA G	S SIVA KUMARI NAGARAJU PULLAGURA SOMA RAJU YELISETTI	GUNTUR
70	CC/982/2024 (WP/18801/2023) IA 1/2024 Dispense with Petition IA 1/2025 Implead Petition	PSR CONSTRUCTIONS Vs SRI SHASHIBHUSHAN KUMARIAS	VENKAT SAIENDRA G	S SIVA KUMARI NAGARAJU PULLAGURA SOMA RAJU YELISETTI	GUNTUR
71	CC/2592/2024 (WP/10888/2023) WP/10888/2023	M/S RURAL INSTITUTE FOR PEOPLES ENLIGHTENMENT(RIPE) Vs SRI SHASHIBHUSHAN KUMAR	K RAGHU VEER	K M KRISHNA REDDY NAGARAJU PULLAGURA	CHITTOOR

72	WP/10888/2023 IA 1/2023 Direction Petition IA 2/2023 Leave Petition IA 1/2024 Review Petition IA 2/2024 Suspension Petition	M/S RURAL INSTITUTE FOR PEOPLES ENLIGHTENMENT (RIPE) Vs THE STATE OF ANDHRA PRADESH	GP FOR IRRI AND CAD	GP FOR IRRIGATION COMM AREA DEV M SIVA KUMAR GP FOR FINANCE PLANNING	-
73	CC/3685/2024 (WP/7164/2023)	JVN AAA UPPER PRIMARY SCHOOL Vs KONA SASIDHAR I.A.S	T D PANI KUMAR	RAMA CHANDRA RAO GURRAM	GUNTUR
74	CC/4827/2024 (WP/30100/2024) IA 1/2024 Dispense with Petition IA 1/2026 Miscellaneous Petition	SYED IBRAHIM Vs G. LAKSHMISHA IAS	M K RAJ KUMAR	Y BALAJI SIREESHA RANI VALLABHANENI PASALA PONNA RAO D BUTCHI BABU	KRISHNA
75	CC/171/2025 (WP/4632/2023) WP/4632/2023	POTUREDDYPALLI APPARAO Vs P.S. PRADYUMNA IPS	JADA SRAVAN KUMAR	VINOD KUMAR TARLADA (SC FOR APSRTC) K SRINIVASA PRASAD SC For APSRTC R 2 NOTICE SERVED	KRISHNA
76	WP/4632/2023 IA 1/2023 Suspension Petition IA 1/2025 Vacate Stay Petition	POTUREDDYPALLI APPARAO Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR TRANSPORT K SRINIVASA PRASAD SC For APSRTC VINOD KUMAR TARLADA (SC FOR APSRTC)	KRISHNA
77	CC/291/2025 (WP/29970/2022) IA 1/2025 Dispense with Petition IA 2/2025 Miscellaneous Petition	NALLAMALAPU SUDHAKAR REDDY Vs N. YUVARAJ IAS(DISCHARGED)	KAVITHA GOTTIPATI	. N JEEVAN KUMAR	PRAKASAM
78	CC/464/2025	M/S SREEDHAR ENGINEERING WORKS Vs SRI G.SAI PRASAD IAS	AKKEM SRIHARIVIRAT	KALYAN CHAKRAVARTHY R NAGARAJU NAGURU NAGARAJU PULLAGURA RR 3 AND 4 NOTICE SERVED	SPS NELLORE
79	CC/484/2025 (WP/4287/2021)	M.V. SRIDHAR Vs GOPALA KRISHNA DWIVEDI IAS	M V SUBBA REDDY	G RAJU	KRISHNA
80	CC/901/2025 (WP/1038/2025)	T EESWARAMMA Vs MS T SUSEELA DEVI	PAWAN KUMAR MALAPATI	SUSHMA YAGANTI Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats SUBBA RAO KORRAPATI	CHITTOOR
81	CC/1513/2025 (WP/6725/2025)	KARAMTOTH THIKKAMMA BAI Vs G. SUBDRAMMA	Y KOTESWARA RAO	SUSHMA YAGANTI V BABY RANI	KURNOOL
82	CC/2277/2025 (WP/1832/2025) IA 1/2025 Direction Petition	SHAIK JEELANI @ SAIDA Vs SHAIK SULEMAN	CORPUS JURIS LAW PANEL LLP	NAGESWARA RAO BAIPUDI SHAIK KHAJA BASHA	KRISHNA
83	CC/2523/2025 (WP/18443/2025)	MUNASALA RAMAKRISHNA Vs SRI N.BHASKAR APPA RAO	RAVI TEJA DOMMETI	K M KRISHNA REDDY	VISAKHAPATNAM
84	CC/2914/2025 (WP/17003/2025)	MUNAGALA TULASAMMA Vs C.RAVEENDRA BABU	DR D VENKATA RAMANA REDDY	K M KRISHNA REDDY	SPS NELLORE

85	CC/3152/2025 (WP/16521/2016)	LINGAYATU MALLAPPA Vs SYED SOHAIL	KALE VIJAYA RAJU	SHAIK KHAJA BASHA VARUPULA SESA KUMARI	KURNOOL
86	CC/3938/2025 (WP/9529/2025)	GUBBALA SWATHI Vs SRI G. SAI PRASAD	SOMISETTY GANESH BABU	J DILEEP KUMAR	WEST GODAVARI
87	CC/26/2026 (WP/11384/2025) IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	PAPPALA CHALAPATHI SURYA RAO Vs SRINIVAS RAO	V V N NARAYANA RAO	A JAYANTHI N RAVI PRASAD	VIZIANAGARAM
<u>FOR ADMISSION (CRP MATTERS)</u>					
88	CRP/931/2026 (EP/262/2023) IA 1/2026 Stay Petition	SHAIK ABDUL ALEEM Vs ARLA SIVARAM PRASAD	KOLLURI ARJUN CHOWDARY	MEDIKONDA PRANAY VENKAT CHOWDARY	PRAKASAM
89	CRP/1816/2026 (OS/61/2012) IA 1/2026 Stay Petition	GHANTA PARDA SARADHI Vs GANJAM SITARAMANEJULU	NAGA PRAVEEN VANKAYALAPATI		PRAKASAM
90	CRP/1906/2026 IA 1/2026 Injunction Petition	SAVVANI NARAYANA Vs KANAKA VENKATESWARLU	KOTI REDDY IDAMAKANTI	TURAGA SAI SURYA	PRAKASAM
91	CRP/1912/2026 (OS/570/2020) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	PARVATHAREDDY VENKATA SATYANARAYANA Vs STATE BANK OF INDIA	VINODIN RUTH MADAPALLI		PRAKASAM
<u>FOR EXTENSION OF TIME</u>					
92	IA/2/2026 Extension Petition CRP/599/2026	UTIKONDA PADMAVATHI Vs UTIKONDA SURYA PRAKASH	LETTER	GOURAVARAPU VENKATA LEELA SUNDARAM	PRAKASAM
93	IA/1/2026 Extension Petition CRP/667/2026	MAKINENI VENKATA SUJATHA Vs EEDHARA RATHAMMA	LETTER	PATHI SIVA PRASAD	PRAKASAM
<u>SPECIALLY IDENTIFIED CASES</u>					
94	WP/20633/2005	SMT B SUGUNAMMA W/O B JAGAN REDDY Vs THE AP STATE FINANCIAL CORPORATION REP BY ITS BRANCH MANAGER	P V A PADMANABHAM	G R SUDHAKAR	GUNTUR
95	WP/9324/2013 IA 1/2013(WVMP 2818/2013) Vacate Stay Petition	M/S. DURGAS G.R.R. & COMPANY Vs ANDHRA PRADESH INDUSTRIAL INFRASTRUCTURECORPO RATION	VARUN BYREDDY	RAMA CHANDRA RAO GURRAM P ROY REDDY	KRISHNA
96	WP/30035/2013 IA 1/2013(WPMP 37270/2013) Direction Petition	M/S. AUROBINDO PHARMA LTD. Vs THE STATE OF ANDHRA PRADESH	VIKRAM POOSERLA	GP FOR INDUSTRIES & COMMERCE	SRIKAKULAM
97	WP/37083/2013 IA 1/2015(WVMP 886/2015) Vacate Stay Petition	NALLAMILLI VISWANATHA REDDY Vs THE AP EASTERN POWER DISTRIBUTION CO. LTD	P NARASIMHA RAO	V V SATISH (SC for APEPDCL) P ANAND SESHU (SC FOR APEPDCL)	EAST GODAVARI

98	WP/3889/2016 IA 1/2016(WPMP 4991/2016) Direction Petition	M/S PENNA CEMENT INDUSTRIES LTD. A PUBLIC LIMITED Vs THE STATE OF ANDHRA PRADESH	P SUBASH	GP FOR INDUSTRIES & COMMERCE (AP)	ANANTAPUR
99	WP/10276/2017 IA 1/2017(WPMP 12738/2017) Stay Petition IA 2/2026 Permission Petition IA 3/2026 Miscellaneous Petition IA 4/2026 Amendment Petition WP/10284/2017	M/S. P.S.L. LTD. KRISHNAN NAIR. Vs THE STATE OF A.P.INDUSTRIES GUNTUR DIST.& 3 OTRS.	RAVITEJA PADIRI	GP FOR INDUSTRIES & COMMERCE (AP) RAMA CHANDRA RAO GURRAM A JAYANTHI DIVYA DATLA G RAMA GOPAL	WEST GODAVARI
100	WP/10284/2017 IA 1/2017(WPMP 12746/2017) Direction Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition IA 2/2026 Permission Petition IA 3/2026 Miscellaneous Petition IA 4/2026 Amendment Petition	M/S. PS L LIMITED VISAKHAPATNAM. Vs THE STATE OF A.P.INDUSTRIESGUNTUR DIST.& 3 OTRS.	RAVITEJA PADIRI	GP FOR INDUSTRIES & COMMERCE (AP) RAMA CHANDRA RAO GURRAM A JAYANTHI DIVYA DATLA G RAMA GOPAL	VISAKHAPATNAM
101	WP/8271/2021 IA 1/2021 Direction Petition	SRI ABHAYA GIRIJANA MUTUALLY AIDED LABOUR CONTRACT CO- OPERATIVE SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH	K S MURTHY	GP FOR MINES AND GEOLOGY V R N PRASHANTH GP FOR SOCIAL WELFARE R7 UNSERVED,	VISAKHAPATNAM
<u>ADMISSION (A P S E B)</u>					
102	WP/8112/2024 IA 1/2024 Direction Petition	KAIPURAM RAMADEVI Vs THE ANDHRA PRADESH TRANSMISSION CORPORATION LIMITED	CHAKRADHARA RAJA Y	GP FOR REVENUE V V SATISH	WEST GODAVARI
103	WP/15606/2024 IA 1/2024 Direction Petition WP/12162/2024	NADELLA RADHA Vs ANDHRA PRADESH EASTERN POWER DISTRIBUTION CO LTD	N ASHWANI KUMAR	V V SATISH (SC for APEPDCL) GP FOR REVENUE	VIZIANAGARAM
104	WP/12162/2024 IA 1/2024 Suspension Petition	NADELLA RADHA Vs ANDHRA PRADESH EASTERN POWER DISTRIBUTION CO LTD	N ASHWANI KUMAR	V V SATISH (SC for APEPDCL) TADDI NAGESWARA RAO GP FOR REVENUE	VIZIANAGARAM
105	WP/21203/2024 IA 1/2024 Direction Petition	MAMILLIPALLI SAI SATYA CHARAN Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR ENERGY GP FOR REVENUE V V SATISH	GUNTUR
106	WP/18100/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SUNDARAM ALLOYS LTD Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR REVENUE V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
107	WP/21541/2025 IA 1/2025 Direction Petition	AZURE POWER INFRASTRUCTURE PRIVATE LIMITED Vs ANDHRA PRADESH ELECTRICITY REGULATORY COMMISSION	VARUN BYREDDY	THE ADVOCATE GENERAL	KURNOOL

108	WP/30518/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	SRI SAI RESINS Vs THE STATE OF ANDHRA PRADESH	P A SESHU	GP FOR ENERGY V V SATISH (SC for APEPDCL)	GUNTUR
109	WP/33243/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition WP/22515/2023	M/S. GAYATRI MINERALS EXPANSION Vs THE AP CENTRAL POWER DISTRIBUTION CORPORATION LTD	METTA CHENDRA SEKHAR RAO	V V SATISH (SC for APEPDCL) GP FOR ENERGY	PRAKASAM
110	WP/22515/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 1/2024 Extension Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Leave Petition	GAYATRI MINERALS EXPANSION Vs AP CENTRAL POWER DISTRIBUTION CORPORATION LTD	METTA CHENDRA SEKHAR RAO	 V V SATISH (SC for APEPDCL)	PRAKASAM
111	WP/35162/2025 IA 1/2025 Direction Petition IA 2/2025 Stay Petition	YALAKALA SATHYAVATHI Vs THE STATE OF AP	SHAIK MD UMAR ABDULLAH	GP FOR ENERGY V V SATISH (SC for APEPDCL) A VEERASWAMY	VIZIANAGARAM
112	WP/8702/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Direction Petition WP/10183/2026	M/S. ABHIJEET FERROTECH LTD. Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
113	WP/10183/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	M/S RAJ RAJESHWAR LALITA TRIPURSUNDARI PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
114	WP/9734/2026 IA 1/2026 Direction Petition	D. SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
115	WP/10246/2026 IA 1/2026 Direction Petition	M/S SWETHA PURIFIED DRINKING WATER Vs THE STATE OF ANDHRA PRADESH	S LAKSHMI PRAMEELA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR HOME GP FOR REVENUE P NARASIMHULU	ANANTAPUR
116	WP/12369/2026 IA 1/2026 Direction Petition	REESU PENTA RAO Vs THE STATE OF AP	KALEPU YASHWANTH	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
117	WP/14489/2026 IA 1/2026 Direction Petition	TELAPOLU VENKATA PADMAVATI Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR ENERGY V V SATISH (SC for APEPDCL) R2 R3 R4 R5 UNSERVED,	GUNTUR
118	WP/17352/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	MALIREDDY VENKATA AKHIL REDDY Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR ENERGY V V SATISH	KRISHNA

119	WP/17932/2026 IA 1/2026 Direction Petition	M/S. RKN PROJECTS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR ENERGY K.KRISHNABUSHAN CHOWDARY SC For APGENCO MUDUNURI ANAND KUMAR (SC FOR NHAI)	SPS NELLORE
120	WP/18427/2026 IA 1/2026 Direction Petition	CHADALAVADA JOHAR Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR ENERGY V V SATISH	KRISHNA

ADMISSION (MINES AND INDUSTRIES)

121	WP/6329/2025 IA 1/2025 Suspension Petition IA 3/2025 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition WP/12585/2020 WP/12601/2020 WP/36199/2025	SURYA ROCKS Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY GP FOR REVENUE GP FOR FORESTS	CHITTOOR
122	WP/12585/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition IA 1/2024 Leave Petition IA 1/2026 Leave Petition	GUTTAHARI KRISHNA Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR FORESTS GP FOR MINES AND GEOLOGY HARISH KUMAR RASINENI	CHITTOOR
123	WP/12601/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition IA 1/2026 Leave Petition	SRI. G.RAMDAS CHOWDHARY Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR FORESTS GP FOR HOME GP FOR MINES AND GEOLOGY HARISH KUMAR RASINENI GP FOR REVENUE GP FOR MINES AND GEOLOGY	CHITTOOR
124	WP/36199/2025 IA 1/2025 Direction Petition	M/S.SURYA ROCKS Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR MINES AND GEOLOGY GP FOR FORESTS	CHITTOOR
125	WP/28849/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 1/2026 Stay Petition	SRI LAKSHMI NARAYANA STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	KANAKALA DEVI PRASANNAKUMAR	GP FOR MINES AND GEOLOGY N JEEVAN KUMAR T JANARDHAN RAO GP FOR REVENUE	CHITTOOR
126	WP/7437/2026 IA 1/2026 Stay Petition	M/S ACP INDUSTRIES LTD Vs THE UNION OF INDIA	SINGAMSETTY V.M. SANKAR	PARIMI RAMA RAYUDU RAMA CHANDRA RAO GURRAM	GUNTUR
127	WP/13086/2026 IA 1/2026 Suspension Petition	SHRI M RANGA RAJU Vs THE STATE OF ANDHRA PRADESH	G RAJA BABU	GP FOR MINES AND GEOLOGY R3 UNSERVED,	VISAKHAPATNAM
128	WP/14134/2026 IA 1/2026 Suspension Petition	SHRI M RANGA RAJU Vs THE STATE OF ANDHRA PRADESH	G RAJA BABU	GP FOR MINES AND GEOLOGY	VISAKHAPATNAM
129	WP/14902/2026 IA 1/2026 Stay Petition	M/S. VEDU INFRASTRUCTURE PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	K NAVEEN KUMAR	GP FOR MINES AND GEOLOGY R3 UNSERVED,	CHITTOOR

130	WP/17328/2026 IA 1/2026 Suspension Petition	KUDITHIPUDI RAGHU Vs THE STATE OF ANDHRA PRADESH	ADAPA RAMYA SAHITHI NAIDU	GP FOR MINES AND GEOLOGY G N UMA RANI	VISAKHAPATNAM
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ADMISSION (CORPORATION)

131	WP/455/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	BALAJI TRANSPORT Vs THE AP STATE CIVIL SUPPLIES CORPORATION LIMITED	SRINIVAS BOBBILI	MD SALEEM GP FOR CIVIL SUPPLIES P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD)	SPS NELLORE
132	WP/17991/2025 IA 1/2025 Stay Petition	TULA VISHNU MURTHY Vs THE STATE OF ANDHRA PRADESH	V S R S NAIDU	GP FOR COOPERATION ADDL ADVOCATE GENERAL A RAJENDRA BABU	EAST GODAVARI
133	WP/30401/2025 IA 1/2025 Direction Petition	CHITNEEDI VENKATA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR HOUSING GP FOR FINANCE PLANNING K MALLIKHARJUNA MOORTHY	WEST GODAVARI
134	WP/18112/2026 IA 1/2026 Direction Petition	DASARI NAGA SAI MADHUKAR (STUDENT) Vs THE STATE OF ANDHRA PRADESH	K KOUTILYA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING CHEJARLA VENKATESWARA RAO	GUNTUR
135	WP/18155/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	M/S. HARMONY CONSULTANCY Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	GP FOR COOPERATION C SUMON A V G MADHAVA RAO	GUNTUR

FOR ORDERS

136	WP/20451/2016 IA 1/2016(WPMP 25090/2016) Direction Petition	SMT.BORRA KALYANI Vs THE STATE OF ANDHRA PRADESH	V L SURENDRA	GP FOR MINES AND GEOLOGY (AP) GP FOR REVENUE	KRISHNA
137	WP/7130/2026 IA 1/2026 Direction Petition IA 2/2026 Receive Docs Petition IA 3/2026 Vacate Stay Petition	POLEPALLI VEERA VENKATA SATYANARAYANA CHARI Vs THE STATE OF ANDHRA PRADESH	Rajulapati Praveen Kumar	GP FOR REVENUE Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region GP FOR ENERGY V V SATISH	PRAKASAM

INTERLOCUTORY

138	WP/18131/2021 IA 1/2021-Direction Petition IA 2/2023-Additional Material Petition	M/ S. PENTAGON LABS LTD. Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR MEDICAL HEALTH FW(AP) VENKATA REDDY CHITTEM (SC FOR APMSIDC) S PRANATHI	GUNTUR
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(AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)